

(d) A copy each of the following Notifications (Hindi and English versions) under section 159 of Customs Act, 1962:—

(i) G.S.R. 445(E) published in Gazette of India dated the 6th September, 1978 together with an explanatory memorandum regarding increase in export duty on Coffee.

(ii) G.S.R. 447(E) published in Gazette of India dated the 7th September, 1978, together with an explanatory memorandum regarding reduction in export duty on Tea.

(iii) G.S.R. 448 (E) published in Gazette of India dated the 7th September, 1978, together with an explanatory memorandum regarding reduction in import duty on electrical insulation paper board.

(iv) G.S.R. 449(E) to 451(E) published in Gazette of India dated the 11th September, 1978 together with an explanatory memorandum regarding reduction in import duty on certain items imported for the manufacture of certain electronic components.

(v) G.S.R. 455(E) to 458(E) published in Gazette of India dated the 16th September, 1978, together with an explanatory memorandum regarding reduction in import duty on certain items import for the manufacture of certain electronic components.

(vi) G.S.R. 464(E) published in Gazette of India dated the 20th September, 1978 together with an explanatory memorandum regarding rate of exchange for conversion of Swis Frances into Indian currency or *vice-versa*.

(vii) G.S.R. 465(E) published in Gazette of India dated the 20th September, 1978 together with an explanatory memoran-

dum regarding rate of exchange for conversion of Canadian Dollars into Indian Currency or *vice-versa*.

(viii) G.S.R. 485(E) published in Gazette of India dated the 1st October, 1978 together with an explanatory memorandum regarding rates of exchange for conversion of certain foreign currencies into Indian currency or *vice-versa*. [Placed in Library. See No. LT-2768/78].

CONSTITUTION (FORTY-FIFTH AMENDMENT) BILL

RETURNED BY RAJYA SABHA WITH AMENDMENTS

SECRETARY: Sir, I lay on the Table of the House the Constitution (Forty-fifth Amendment) Bill, 1978, which has been returned by Rajya Sabha with amendments.

ASSENT TO BILLS

SECRETARY: Sir, I lay on the Table the Press Council Bill, 1978 passed by the Houses of Parliament during the last session and assented to since a report was last made to the House on the 31st August, 1978.

2. Sir, I also lay on the Talbe copies duly authenticated by the Secretary-General of Rajya Sabha, of the following five Bills passed by the Houses of Parliament during the last session and assented to:—

(1) The Maintenance of Internal Security (Repeal) Bill, 1978.

(2) The Passports (Amendment) Bill, 1978.

(3) The Indian Explosives (Amendment) Bill, 1978.

(4) The Metro Railways (Construction of Works) Bill, 1978.

(5) The Delhi Police Bill, 1978.
